

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 212
(IB)-2257(ND)2019
IA-4801/2021, IA-1147/2022

IN THE MATTER OF:

M/s. Adonis Electronics Private Limited ... Applicant/Petitioner

Versus

M/s. Monica Electronics Limited ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 17.05.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Atul Sharma

For the Respondent :

ORDER

IA-4801/2022: Arguments heard. **Order reserved.**

Ld. Counsel appearing for the Applicant as also the Liquidator is directed to file written synopsis not exceeding 3 pages each enclosing therewith the judgments relied upon.

IA-1147/2022: List IA for consideration on 17.07.2023.

- sd -

**(L. N. GUPTA)
MEMBER (T)**

- sd -

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**